

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: January 13, 2010

No. 48 / AR(S)/2010

In partial modification of Court's Notification No. 47/ AR(S)/2010 dated 12.1.2010, Sri **Dina Nath-II**, District & Sessions Judge, Farrukhabad to be District & Sessions Judge, Faizabad vice Sri Sarvesh Kumar Pandey.

BY ORDER OF THE COURT,

Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL

No. 19 / AR (S)/ 2010, Dated: Allahabad: January 13, 2010

In continuation of Court's endorsement no. 18/AR(S)/2010 dated 12.1.2010, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
- 8.

- S/sri
a) Dina Nath-II, District & Sessions Judge, Farrukhabad

You shall hand over charge of your present post and shall proceed to take over charge of your new posting accordingly.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Assistant Registrar (Budget), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin. C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)